

The Minister of Commerce and Industry (Shri I. T. Krishnamachari): (a) I presume the hon. Member is referring to printing and writing paper. A statement is laid on the Table of the House. [See Appendix X, annexure No. 17.]

(b) The demand is estimated to be in the neighbourhood of 100,000 tons.

(c) Government assistance takes the form of release of constructional materials, grant of import licences for machinery etc., to the industry for the setting up of new mills and expansion of existing units.

(d) 12,098 tons, mainly from the U.K., Canada, Finland, Sweden, Norway, Austria, Japan and the U.S.A.

DISPLACED CHILDREN OF SCHOOL GOING AGE

***2101. Shri Pateria:** Will the Minister of Rehabilitation be pleased to state:

(a) what is the number of children between six to twelve years i.e., of school going age, in the various displaced persons' colonies in India;

(b) what is the number which could be accommodated in the schools in the colonies;

(c) how many colonies are still without schools; and

(d) what steps Government have taken for giving educational facilities to the children and the period in which the proposals will be implemented?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (d). The labour and expense involved in collecting the information will not be commensurate with the results achieved.

सहकारी-कृषि

***२१०२. श्री बिगम्बर सिंह:** क्या योजना मन्त्री यह बतलाने की कृपा करेंगे कि:

(क) किस कारणों से सरकार को भरोसा हो गया है कि किसान सहकारी-कृषि करने को तैयार हो जायेंगे ;

(ख) क्या किसानों से सम्पर्क कर के ऐसी कोई सूचना प्राप्त की गयी है ; तथा

(ग) क्या सरकार ऐसी किसी योजना पर विचार कर रही है जिसके द्वारा किसानों

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को, कुछ सीमा तक, सहकारी-कृषि अन्दाने के लिए विवश किया जायेगा ?

The Minister of Planning and Irrigation and Powers (Shri Nanda): (a) It is believed that the growing realisation of the economic disadvantages caused by fragmentation and continuous subdivision of holdings would induce the cultivators to adopt some form of co-operative farming.

(b) The view is based on the opinions expressed at many representative conferences.

(c) No. Sir.

DISPLACED PERSONS IN TRIPURA

530. Shri Biren Dutt: Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons in Tripura;

(b) how many of them have been rehabilitated; and

(c) what steps are being taken to rehabilitate those persons to whom the Government of Tripura gave land belonging to other persons and who have now been ordered to vacate such lands?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 1,01,201.

(b) Without a proper economic survey it is not possible to say what degree of economic rehabilitation has been achieved by individuals or groups.

(c) In no case has a displaced person been given land belonging to other persons.

EMPLOYMENT EXCHANGE IN TRIPURA

531. Shri Biren Dutt: Will the Minister of Labour be pleased to state:

(a) whether there is any Employment Exchange in Tripura State; and

(b) if the answer to part (a) above be in the negative, do Government contemplate to set up one there?

The Minister of Labour (Shri V. V. Giri): (a) No, Sir.

(b) Not in the immediate future.

WORKERS IN NELLORE MICA MINES

532. Shri Nana Das: Will the Minister of Labour be pleased to state:

(a) the total number of workers employed in the Mica Mines and